

THE HIGH COURT OF KERALA

No.B1 – 58 / 2013(1)

Kochi – 682 031
Dated – 15/05/2013

District and Sessions Judges – Appointment of -
Notifications issued.

NOTIFICATION

In exercise of the powers conferred by Section 9 (2) of the Code of Criminal Procedure, 1973, the High Court of Kerala hereby appoint the persons mentioned in column (1) of the Schedule below to be the Sessions Judges to preside over the Court of Sessions noted against their names in column (2) thereof.

SCHEDULE

Name of Officer(1)	Court of Sessions (2)
Shri K.Bhaskaran	Kalpetta
Shri M.J.Sakthydharan	Kasaragod

(By Order)



N.Anil Kumar
Registrar (Subordinate Judiciary)

✓ To

The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L).
The Superintendent of Government Presses, Thiruvananthapuram
For publication in the Gazette.
The District Judge, Kalpetta & Kavarathi(2 copies)
The file.

THE HIGH COURT OF KERALA

No.B1- 58 / 2013 (2)

Kochi - 682 031
Dated 15-05-2013

Additional Sessions Judges - Appointment of -
Notification - issued.

NOTIFICATION

In exercise of the powers conferred by Section 9 (3) of the Code of Criminal Procedure, 1973, the High Court of Kerala hereby appoints the persons mentioned in column (1) of the Schedule hereto attached to be an Additional Sessions Judge to exercise jurisdiction in the Court of Session mentioned against his name in column (2) thereof from the date of taking charge.

SCHEDULE

Sl. No.	Name of Officer	Court of Session
1	Smt. Annie John	Alappuzha
2	Shri K.M.Muhammed Yousuff	Kollam
3	Smt. M.R.Anitha	Mavelikkara in Alappuzha
4	Shri S.S.Vassan	Neyyattinkara in Thiruvananthapuram
5	Shri E.M.Muhammed Ibrahim	Ernakulam
6	Shri Suresh Kumar Paul	Palakkad
7	Shri K.A.Baby	Pala in Kottayam
8	Shri Amir Ali	Thodupuzha
9	Smt. P.A. Prabhavathy	Kollam
10	Shri K.P.Sudhir	Thrissur
11	Shri S.Satheesachandra Babu	Alappuzha
12	Shri P.M.Abdul Sathar	Thrissur
13	Shri A.Haris	Palakkad
14	Shri B.Vijayan	Pathanamthitta
15	Shri T.K.Rameshkumar	Irinjalakuda in Thrissur
16	V.Prakash	Ernakulam
17	Shri K.Byjunath	Tirur in Manjeri
18	Smt. K.K.Sujatha	Thiruvananthapuram

(By Order)


N. Anil Kumar

Registrar (Subordinate Judiciary)

✓

To

The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L).

The Superintendent of Government Presses, Thiruvananthapuram
For publication in the Gazette.

The District Judges of 14 Districts except Kozhikode, Kasaragod, Thalassery
and Kalpetta.

The Officers concerned.

The file.

THE HIGH COURT OF KERALA

B1-58/2013(3)

Kochi - 682 031
Dated - 15/05/2013

Chief Judicial Magistrates - Appointment of - Notification issued -

NOTIFICATION

In exercise of the powers conferred by Section 12(1) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoint the Sub Judge/Chief Judicial Magistrates mentioned in Column(1) of the Schedule hereto attached as the Chief Judicial Magistrates in the Districts specified against their names in column(2) thereof from the date of taking charge

SCHEDULE

Name of the Chief Judicial Magistrate (1)	Name of the District (2)
Shri M.Sasikumar	Manjeri
Shri P.S.Ananthkrishnan	Palakkad
Shri E.C.Harigovindan	Thalassery
Shri N.Ravisanker	Kalpetta
Smt. P.Sherly Deth	Pathanamthitta
Shri D.Sureshkumar	Thodupuzha
Smt.V.P.Indira Devi	Thrissur
Shri V.Hari Nair	Ernakulam
Shri N.V.Raju	Ernakulam
Shri Tomi Varghese	Thiruvananthapuram

(By Order)


N. Anil Kumar

Registrar(Subordinate Judiciary)

To

X

The Addl. Chief Secretary Government, Home (C) Department,
Thiruvananthapuram(with C/L)

The Superintendent of Government presses, Thiruvananthapuram,
(for publication in the gazette).

The Chief Judicial Magistrates of Manjeri, Palakkad, Thalassery, Kalpetta,
Pathanamthitta, Thodupuzha, Thrissur & Ernakulam (2 copies)

The Addl. Chief Judicial Magistrates, Ernakulam & Thiruvananthapuram
(2 copies)

The File

THE HIGH COURT OF KERALA

B1-58/2013(4)

Kochi - 682 031
Dated - 15/05/2013

Sub:- Assistant Sessions Judges - Appointment of - Notification -
Issued.

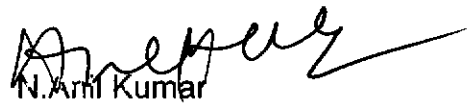
NOTIFICATION

In exercise of the powers conferred by Section 9(3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoint the person mentioned in column (2) of the Schedule hereto attached to be Assistant Sessions Judges to exercise jurisdiction in the Court of Sessions mentioned against their names in column (3) thereof from the date of taking charge.

SCHEDULE

Sl. No.	Name (2)	Court of Sessions(3)
1	Shri C.Krishnan	N.Paravur
2	Shri Johnson John	Chengannur
3	Shri S.V.Unnikrishnan Nair	Ernakulam
4	G.Girish	Kottayam
5	Smt. K.Subhadramma	Manjeri
6	Shri P.P.Saidalavi	Thrissur
7	Smt. M.K.Prasannakumari	Alappuzha
8	Smt. Asheeda F.	Cherthala
9	Shri K.Santhoshkumar	Muvattupuzha
10	Shri J.Nazar	Ernakulam
11	Smt. Ash K.Bal	Nedumangad
12	Shri P.V.Anishkumar	Kollam
13	Shri S. Ajikumar	Pala
14	Shri Anil K.Bhaskar	Vadakara
15	Shri G.Anil	Thodupuzha
16	Shri Hafees Muhammed	Kottarakkara
17	Shri A.F.Varghese	Thalassery
18	Shri N.Sheshdrinathan	Irinjalakuda
19	Shri Abdul Jaleel A.	Payyannur

(By Order)


N. Anil Kumar

Registrar (Subordinate Judiciary)



To

The Additional Chief Secretary to Government, Home(C)Department,
Thiruvananthapuram(with C/L)

The Superintendent of Government Presses, Thiruvananthapuram,
for publication in the Gazette

The Officers concerned

The file.

THE HIGH COURT OF KERALA

Kochi – 682 031

Dated – 15/05/2013

B1-58/2013(5)

Judicial Magistrates of the First Class -- Appointment of – Notification - Issued.

NOTIFICATION

In exercise of the powers conferred by Section 11 (3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoints the person mentioned in column (2) of the schedule hereto attached to be the Judicial Magistrates of the first class to preside over the Courts specified against their names in column (3) thereof from the date on which they take charge.

SCHEDULE

Sl. No.	Name	Court
1	Shri Sudeep S.	Judicial Magistrate of First Class, Thrissur
2	Shri Radhakrishnan S.	Judicial Magistrate of First Class, Attingal
3	Shri A.G.Satheeshkumar	Judicial Magistrate of First Class, Ottappalam
4	Smt Gosha C.G.	Judicial Magistrate of First Class, Kunnamkulam
5	Smt. Titty George	Judicial Magistrate of First Class, Kozhikode
6	Shri K.P.Anilkumar	Judicial Magistrate of First Class, Thrissur
7	Smt. Mini R.	Judicial Magistrate of First Class, Manjeri
8	Shri Rajesh R.	Judicial Magistrate of First Class, Varkala
9	Shri C.Deepu	Judicial Magistrate of First Class, Karungappally
10	Smt. Nishi P.S.	Judicial Magistrate of First Class, Malappuram
11	Shri V.K.Unnikrishnan	Judicial Magistrate of First Class, Perinthalmanna
12	Shri Suraj S.	Judicial Magistrate of First Class, Thalassery
13	Shri P.A.Sirajudheen	Judicial Magistrate of First Class, Aluva
14	Shri Krishnakumar K.	Judicial Magistrate of First Class, Kannur
15	Smt. Sini S.R.	Judicial Magistrate of First Class, Alappuzha
16	Shri Sudheeshkumar S.	Judicial Magistrate of First Class, Punalur
17	Smt. Manju V.	Judicial Magistrate of First Class, Kanjirappally
18	Shri Shibu Daniel	Judicial Magistrate of First Class, Thamarassery
19	Smt.Jalajarani M.T.	Judicial Magistrate of First Class, Koothuparamba
20	Smt. Pradeep P.	Judicial Magistrate of First Class, Perambra
21	Smt. Sreeja V.	Judicial Magistrate of First Class, Tirur
22	Shri Antony M.C.	Judicial Magistrate of First Class, Nadapuram
23	Shri Suresh P.M.	Judicial Magistrate of First Class, Hosdurg
24	Shri Hareesh G.	Judicial Magistrate of First Class, Erattupetta

Sl. No.	Name	Court
25	Shri Noushadali	Judicial Magistrate of First Class, Manathavady & Sulthan Bathery
26	Shri Santhosh K.Venu	Judicial Magistrate of First Class, Ernakulam
27	Smt. Anju Meera Birla	Judicial Magistrate of First Class, Kochi
28	Smt. Rejula P.V.	Judicial Magistrate of First Class, Kattappana & Nedumkandam
29	Shri Sanjai Kumar V.K.	Judicial Magistrate of First Class, Neyyattinkara

Investiture of powers – Summary Trial – Judicial Magistrates of the First Class – Notification empowering - Issued.

In exercise of the powers conferred by sub-section (1) of Section 260 of the Code of Criminal Procedure 1973, the High Court of Kerala hereby specifically empowers the Judicial Magistrate of the First Class mentioned in column (2) of the Schedule hereto attached to try in a summary way all the offences mentioned in the said sub-section.

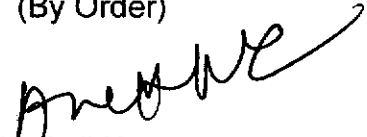
SCHEDULE

Name of the Judicial Magistrate of the first class

Sl. No.	Name	Court
1	Shri Sudeep S.	Judicial Magistrate of First Class, Thrissur
2	Shri Radhakrishnan S.	Judicial Magistrate of First Class, Attingal
3	Shri A.G.Satheeshkumar	Judicial Magistrate of First Class, Ottappalam
4	Smt Gosha C.G.	Judicial Magistrate of First Class, Kunnankulam
5	Smt. Titty George	Judicial Magistrate of First Class, Kozhikode
6	Shri K.P.Anilkumar	Judicial Magistrate of First Class, Thrissur
7	Smt. Mini R.	Judicial Magistrate of First Class, Manjeri
8	Shri Rajesh R.	Judicial Magistrate of First Class, Varkala
9	Shri C.Deepu	Judicial Magistrate of First Class, Karungappally
10	Smt. Nishi P.S.	Judicial Magistrate of First Class, Malappuram
11	Shri V.K.Unnikrishnan	Judicial Magistrate of First Class, Perinthalmanna
12	Shri Suraj S.	Judicial Magistrate of First Class, Thalassery
13	Shri P.A.Sirajudheen	Judicial Magistrate of First Class, Aluva
14	Shri Krishnakumar K.	Judicial Magistrate of First Class, Kannur
15	Smt. Sini S.R.	Judicial Magistrate of First Class, Alappuzha
16	Shri Sudheeshkumar S.	Judicial Magistrate of First Class, Punalur
17	Smt. Manju V.	Judicial Magistrate of First Class, Kanjirappally
18	Shri Shibu Daniel	Judicial Magistrate of First Class, Thamarassery

Sl.No.	Name	Court
19	Smt. Jalajarani M.T.	Judicial Magistrate of First Class, Koothuparamba
20	Smt. Pradeep P.	Judicial Magistrate of First Class, Perambra
21	Smt. Sreeja V.	Judicial Magistrate of First Class, Tirur
22	Shri Antony M.C.	Judicial Magistrate of First Class, Nadapuram
23	Shri Suresh P.M.	Judicial Magistrate of First Class, Hosdurg
24	Shri Hareesh G.	Judicial Magistrate of First Class, Erattupetta
25	Shri Noushadali	Judicial Magistrate of First Class, Manathavady & Sulthan Bathery
26	Shri Santhosh K.Venu	Judicial Magistrate of First Class, Ernakulam
27	Smt. Anju Meera Birla	Judicial Magistrate of First Class, Kochi
28	Smt. Rejula P.V.	Judicial Magistrate of First Class, Kattappana & Nedumkandam
29	Shri Sanjai Kumar V.K.	Judicial Magistrate of First Class, Neyyattinkara

(By Order)


N. Anil Kumar

Registrar (Subordinate Judiciary)

To

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 The Superintendent of Government Presses, Tvpm for publication in the Gazette.
 The District Judge & Chief Judicial Magistrate of 14 Districts
 The Officers concerned(2 copies).
 The Administrative Records Section, High Court